

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO.60
TO BE ANSWERED ON 09.12.2022

NATIONAL CRECHE SCHEME

*60 SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of Women and Child Development be pleased to state:

- (a) Whether the Ministry has not released grant towards past liabilities for the years 2012-13 to 2015-16 to voluntary organizations in Andhra Pradesh under National Creche Scheme earlier named as Rajiv Gandhi National Creche Scheme;
- (b) If so, the details thereof, year-wise;
- (c) Whether it is fact that the grant was not released due to bifurcation of Andhra Pradesh State Board;
- (d) If so, the details thereof; and
- (e) If not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (e) of Lok Sabha Starred Question No. 60 to be answered on 09.12.2022 regarding " National Creche Scheme" asked by Shri Ram Mohan Naidu Kinjarapu

(a) & (b) Ministry through Central Social Welfare Board released Rs. 29,13,79,665/- to voluntary organizations in the State of Andhra Pradesh under National Creche Scheme from 2012-13 to 2015-16 including past liabilities. The Central Social Welfare Board released grants towards past liabilities for the year 2012-13 to 2015-16 to voluntary organizations in Andhra Pradesh under National Creche Scheme as per details given below:-

S. No.	Year	Amount Released including past liabilities (in Rupees)
1.	2012-13	5,32,55,796/- 1,33,02,812/- (Past Liabilities for 11-12) 3,17,880/- (Past Liabilities for 10-11)
2.	2013-14	6,59,08,332/- 38,55,735/- (Past Liabilities for 11-12)
3.	2014-15	5,46,12,836/- 2,79,532/- (Past Liabilities for 12-13) 12,25,242/- (Past Liabilities for 13-14)
4.	2015-16	8,68,52,810/- 1,09,35,072/- (Past Liabilities 12-13) 8,33,618/- (Past Liabilities for 14-15)
	Total	29,13,79,665/-

(c) to (e):- Partial release of Grant was made to the organization under this scheme for the years 2012-13 to 2015-16 and the balance grant was not released due to bifurcation of State Board, non- availability of Chairpersons for Andhra Pradesh State Board, Non-receipt of Utilisation Certificates and other administrative reasons.
